

**National Power Grid**

580. SHRI RAM KRIPAL YADAV: Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that there was Grid failure on 30 and 31 July, 2012 and due to that almost whole northern part of India was plunged into darkness;
- (b) whether Government has found out the reasons for the Grid failure;
- (c) whether Power Grid Corporation is unable to maintain their grids properly which is one of the major reasons for the Grid failure;
- (d) whether Government has taken a decision for commissioning National Grid with connectivity to all power grids to overcome such situation;
- (e) if so, the reasons for not completing this work by Power Grid Corporation in the last ten years since the decision taken by Government; and
- (f) the details of action being taken by Government so far against Power Grid Corporation?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) There was a major grid disturbance at 02.35 hours on 30.7.2012 in the Northern Region and again at 13.00 hours on 31.07.2012 wherein Northern, Eastern and North-Eastern grids were disturbed barring a few areas.

(b) and (c) The Enquiry Committee constituted by the Ministry of Power after the grid disturbances on 30th and 31st July, 2012 has found that disturbances were due to following combination of factors:

- (i) Weak inter-regional corridors due to multiple outages;
- (ii) High loading of available links;
- (iii) Inadequate response by State Load Despatch Centres (SLDCs) to Regional Load Despatch Centres (RLDCs) instructions to reduce overdrawl by the Northern Region utilities; and
- (iv) Underdrawal by the Western Region utilities.

(d) to (f) The National Power Grid is being developed in the country in a phased manner. Presently, the regional grids which have already been synchronously inter-connected with each other are Northern Region, Western Region, Eastern Region & North-Eastern Region connected through Alternating Current (AC) links. The Southern Region is interconnected to rest of grid of the country through High Voltage Direct Current (HVDC) links. Northern, Eastern,

North-Eastern & Western Region grids are operating at the same frequency on a synchronous mode. Southern Grid is asynchronously connected with National Grid through HVDC links.

#### **Recasting of debts of DISCOMS**

†581. SHRI RAMCHANDRA PRASAD SINGH: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that Government has prepared any scheme at national level for recasting of the loans of power distributing organizations of the country;

(b) if so, the outline of the scheme along with the names of the States where electricity distributors would be benefited under this scheme;

(c) whether the amount of profit on account of proposed exercise has also been estimated; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) Yes, Sir. The Government of India has approved the scheme for Financial Restructuring of State owned Distribution Companies for financial turnaround by restructuring their debt with support through a Transitional Finance Mechanism by Central Government. The salient features of the scheme for restructuring are given in the Statement (*See below*).

(c) and (d) The objective of such restructuring is to facilitate long term financial viability of the State owned discoms.

#### ***Statement***

##### *Salient features of the scheme*

- A. (i) 50% of the outstanding short term liabilities (STL) as of March 31, 2012 to be taken over by State Governments. This shall be first converted into bonds to be issued by Discoms to participating lenders, duly backed by the State Government guarantee. The State Government will take over the liability during next 2-5 years by

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†Original notice of the question was received in Hindi.